

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3867
ANSWERED ON:19.12.2006
ASSISTANCE FOR HANDICRAFTS DEVELOPMENT
Tripathy Shri Braja Kishore

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government provides financial assistance for development of handicrafts in the country;
- (b) if so, the names of the various schemes and the details of such assistance provided during each of the last three years and the current year, State and Union Territory-wise;
- (c) the criteria adopted by the Government for such assistance;
- (d) the details of the amount utilized so far by each State/UT, year-wise
- (e) the reasons for non-utilization of assistance by some of the States/UTs
- (f) the names of the States/UTs, who have not settled the accounts so far during each of the last three years; and
- (g) the details of the action taken against such States/UTs?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a)&(b): Yes Sir. The Government of India has been implementing various schemes for development of Handicrafts in the country. The schemes include: Baba Saheb Ambedkar Hastshilp Vikas Yojana; Marketing Support and Services; Training & Extension; Design & Technology Up-gradation; Export Promotion; Research & Development; Special Handicrafts Training Project (SHTP); Bima Yojana; Work-shed Scheme and Credit Guarantee Scheme; etc. These schemes are Central Sector plan schemes and are implemented through agencies like State Handicrafts Development Corporations/ NGOs/ Apex Cooperative Societies etc. as grant-in- aid schemes.

The details of financial assistance State-wise and Union Territory-wise provided to such agencies during each of the last three years and current year are given in the Annexure.

(c): Only viable proposals received from Implementing agencies fulfilling the desired parameters of concerned scheme are approved for sanction depending upon the availability of funds.

(d)to(g): Do not arise, as no financial assistance is provided directly to the State Governments.

Annexure

Annexure referred to in reply to para (a)&(b)of Lok Sabha USQ No. 3867 for answer on 19.12.2006. Funds released State-wise/Scheme-wise during the year 2003-04 to 2006-07 up to November, 2006

Rs. In Lakhs
Sl.No. State 2003-04 2004-05 2005-06 2006-07 (up to Nov.06)

1 Andhra Pradesh	212.04	248.32	440.96	122.47
2 A & N Island	0.00	1.67	8.59	0.00
3 Arunachal Pradesh	28.12	44.56	29.21	15.37
4 Assam	267.29	531.22	678.55	194.3
5 Bihar	9.64	34.66	40.95	28.78
6 Chandigarh	15.10	0.00	0.00	0.00
7 Chhatisgarh	22.58	38.98	25.48	53.47
8 Delhi	1147.67	926.09	1277.03	543.96
9 Goa	2.77	375.78	17.60	0.84
10 Gujarat	108.80	239.92	401.22	72.78
11 Haryana	57.24	80.09	85.84	52.07
12 Himachal Pradesh	130.90	151.08	206.94	70.37

13	Jharkhand	11.98	16.60	63.94	22.36
14	Jammu & Kashmir	292.98	335.15	660.17	85.17
15	Karnataka	72.08	102.46	89.25	63.09
16	Kerala	89.28	59.82	118.08	36.52
17	Madhya Pradesh	144.07	198.63	161.47	32.73
18	Maharashtra	124.11	98.92	94.35	40.52
19	Manipur	33.61	47.06	176.39	66.88
20	Meghalaya	7.70	0.80	11.11	13.60
21	Mizoram	33.63	32.47	1.22	2.12
22	Nagaland	93.24	70.63	83.99	18.46
23	Orissa	140.50	190.46	314.48	109.85
24	Punjab	44.86	24.42	75.82	17.96
25	Pondicherry	0.48	6.64	11.91	11.09
26	Rajasthan	196.64	254.38	158.40	114.21
27	Sikkim	0.00	0.00	0.40	0.00
28	Tamil Nadu	74.55	234.63	173.77	91.09
29	Tripura	39.51	68.94	44.34	22.33
30	Uttar Pradesh	321.37	623.02	956.58	486.81
31	Uttaranchal	111.63	68.64	85.91	63.99
32	West Bengal	195.66	349.27	223.39	74.09
	Total	4030.03	5455.31	6717.34	2527.28